

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**CONTEMPT PETITION No. 060/00176/2019 in
ORIGINAL APPLICATION NO.060/00059/2019
Chandigarh, this the 09th day of January, 2020**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. MOHD JAMSHED, MEMBER (A)**

....
Parveen w/o late Sh. Krishan Lal Nanda, aged 71 years, r/o Flat No. 403, city Heights Society, Peer Mushalla road, Zirakpur (Punjab) – 140603.

....Petitioner

**(Present: Mr. K.B. Sharma, Advocate for Mr. D.R. Sharma,
Advocate)**

Versus

1. Sh. Anil Kumar, Chief Post Master General, Punjab Circle, Sector 17, Chandigarh – 160017.
2. Sh. Manoj Kumar, Senior Superintendent of Post Offices, Chandigarh Division, Sector 17, Chandigarh – 160017.

..... **Respondents**

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the petitioner seeks and is allowed to withdraw the petition to enable the petitioner to file an Execution Application.
2. CP stands dismissed, with the indicated libert

**(MOHD JAMSHED)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

**Dated: 09.01.2020
PLACE: CHANDIGARH**

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